



File No. 10/03/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्पलैक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 2nd July 2021

ORDER

1. Reference order dated 25.6.2021.
2. The order under reference is amended with regard to composition of NCLT New Delhi (Court No. VI) & Mumbai Bench (Court No. I). The Composition of the New Delhi and Mumbai Bench is as under:

		Division Bench	Remarks
Mumbai (Court No. I)		Shri Bhaskara Pantula Mohan, Acting President	Second Half Monday To Thursday
		Shri Narender Kumar Bhola, Member (T)	
New Delhi (Court No. VI)	1	Shri Patibandla Satyanarayana Prasad, Member (J)	Daily Second Half
	2	Shri Hemant Kumar Sarangi, Member (T)	

3. The Hon'ble Members shall attend the Bench from Court Rooms at their respective Headquarters through video conference.
4. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
5. This shall come into force w.e.f 05.07.2021 till further order
6. This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal.
4. Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, ND.
5. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati /Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/ Indore.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. All Bar Councils.